

CCP No.3626/2002

In

Rev. Appl.No.88/02

In

O.A. No. 694/02

11.02.03 (By Circulation)

Hon'ble Maj Gen. K.K. Srivastava, A.M.  
Hon'ble Mr. A.K. Bhatnagar, J.M.

This Review application has been filed by respondent's counsel for review of the order of this Tribunal dated 06.06.02 passed in O.A. No.694/02. The main ground on which the review has been sought for is that there is no rule under which respondent no.2 could issue the show cause notice. The position has been discussed at length in paras 5,6, and 7 of the order. However, there is no rule either which prevents respondents no.2 to issue show cause before taking any decision. The grounds put forth for the review, in our opinion, have no substance.

2. We have seen the order and in our opinion, the order does not suffer from any apparent error of law calling for our interference. The application is accordingly rejected. The review application is disposed of under circulation Rules.

AK  
J.M.

A.M.

/Neelam/